## GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

# LOK SABHA UNSTARRED QUESTION NO.403 TO BE ANSWERED ON 25.02.2016

#### **Achievements under NRDWP**

**403. SHRI BHARTRUHARI MAHTAB:** 

SHRI SANJAY DHOTRE:

SHRI RAJESH VERMA:

SHRI B.N. CHANDRAPPA:

SHRIMATI PRATYUSHA RAJESHWARI SINGH:

SHRI DEVAJIBHAI G. FATEPARA:

**SHRIMATI RAMA DEVI:** 

SHRIMATI SAKUNTALA LAGURI:

SHRI ASHOK MAHADEORAO NETE:

PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the population covered under safe drinking water and the details of the fully / partially covered and quality affected areas in regard to safe drinking water, State / UT wise:
- (b) whether the National Rural Drinking Water Programme (NRDWP) has achieved the desired results in the country, if so, the details thereof;
- (c) the details of the funds released and utilised under NRDWP during each of the last three years and the current year, State / UT-wise;
- (d) whether certain irregularities / deficiencies in implementation of the said programme have come to the notice of the Government during the said period, if so, the details thereof, State / UT-wise; and
- (e) the mechanism put in place by the Government to monitor the implementation of the said programme and the other steps taken by the Government to provide safe drinking water to all habitations of the country?

# ANSWER MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) As on 21.02.2016, a total of 67.08 crore rural population have been covered under safe drinking water with provision of atleast 40 Litres Per Capita per Day (lpcd). Moreover, 19.93 crore population is getting less than 40 lpcd and 3.37 crore population getting drinking water which is affected by chemical contamination. The details of the fully / partially covered and quality affected areas (in terms of habitations) in regard to safe drinking water, State / UT wise is at **Annexure-I.** 

- (b) As on 21.02.2016, out of the total rural habitations of 17,13,303 in the country, 13,07,086 habitations (74.14%) have been fully covered under safe drinking water with provision of 40 lpcd. However, on 01.04.2011, out of the total rural habitations of 16,64,186 in the country, 12,70,199 habitations (70.11%) only were fully covered with 40 lpcd. This shows the gradual improvement.
- (c) The details of the funds released and utilised under NRDWP during each of the last three years and the current year, State / UT-wise is at **Annexure-II.**
- (d) and (e) Under National Rural Drinking Water Programme (NRDWP), the Government provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population. The States have been delegated the powers to select, approve and implement the drinking water supply projects. The States have a State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects. Ministry monitors availability of safe drinking water in rural habitations in the country through its online Integrated Management Information System (IMIS). All State Governments enter their data on availability of safe drinking water into IMIS. No irregularities / deficiencies in implementation of the said program were reported by the States during the said period.

Ministry has prepared a strategic plan to provide safe drinking water to 90% of the rural population of the country through piped water supply schemes by the year 2022, subject to availability of funds. Under the plan, the following timelines have been laid out:-.

- By 2017: Ensure that at least 50% of rural households are provided with piped water supply.
- By 2022: Ensure that at least 90% of rural households are provided with piped water supply.

Annexure-I

Annexure refers to the part (a) of the Lok Sabha unstarred question no. 403 to be answered on 25.02.2016.

(Details of Fully covered/Partially covered/Quality Affected habitations in number as on 21.02.2016)

S. No.	State	Total No of Habitations	No of Fully Covered Habitations	No of Partially Covered Habitations	No of Quality Affected Habitations	
		Total	Total	Total	Total	
1	Andman and Nicobar	400	324	76	0	
	Andhra Pradesh	48206	30083	17562	561	
3	Arunachal Pradesh	7730	2643	5012	75	
4	Assam	89910	51251	29939		
5	Bihar	110140	65357	42677	2106	
	Chandigarh	18	0	18		
7	Chhattisgarh	73848	69367	2956	1525	
8	Dadra & Nagar Haveli	70	0	70	0	
9	Daman & Diu	21	0	21	0	
10	Goa	347	345	2	0	
11	Gujarat	34846	34833	4	9	
12	Haryana	7958	7609	336	13	
13	Himachal Pradesh	53604	41590	12014	0	
14	Jammu And Kashmir	15798	8658	7136	4	
15	Jharkhand	119667	116284	3350	33	
16	Karnataka	59945	33953	24618	1374	
17	Kerala	11883	2640	8549	694	
18	Lakshadweep	9	0	9	0	
19	Madhya Pradesh	127552	126934	205	413	
20	Maharashtra	100639	90532	9590	517	
21	Manipur	2870	2163	707	0	
22	Meghalaya	10487	1464	8992	31	
23	Mizoram	760	322	438	0	
24	Nagaland	1530	583	884	63	
25	Odisha	157158	99696	52981	4481	
26	Puducherry	266	151	115	0	
27	Punjab	15395	11344	2218	1833	
28	Rajasthan	121683	68238	31612	21833	
29	Sikkim	2084	687	1397	0	
30	Tamil Nadu	100018	90502	9165	351	
31	Telangana	24802	14548	9052	1202	
32	Tripura	8723	4039	475	4209	
	Uttar Pradesh	260801	259296	1123	382	
34	Uttarakhand	39309	21732	17554	23	
35	West Bengal	104826	49918	44925	9983	
	Total	1713303	1307086	345782	60435	

## Annexure referred to in part (c) of Lok Sabha Unstarred Q. No. 403 to be answered on 25.02.2016.

Rs. in Crores

			2012-	13		Rs. in Cro 2013-14 2014-15 2015-16 as on 21.2.2016											
S.		Opening	2012-			2013-14 2014-13					2013-10 as 0ii 21.2.2010						
No.	State	Balance	Allocation	Release	Expend.	OB	Alloc.	Rel.	Exp.	ОВ	Alloc.	Rel.	Exp.	ОВ	Alloc.	Rel.	Exp.
	Andaman and				•												
1	Nicobar	0	1.15	0.78	0	0.78	1.04	0.09	0.64	0.28	0.86	0.81	0.43	0.67	0.38	0.16	0
2	Andhra Pradesh	301.3	563.39	485.14	672.82	113.62	635.44	631.52	662.4	82.74	364.3	377.78	427.08	33.44	156.69	149.17	136.02
	Arunachal																
3	Pradesh	9.46	145.32	223.22	220.65	17.99	201.23	237.32	230.97	25.77	64.21	109.83	119.5	16.09	58.08	53.1	47.27
4	Assam	127.51	525.71	659.21	594.02	199.82	470	514.98	635.18	82.71	501.1	545.87	586.88	43.2	251.72	194.21	114.85
5	Bihar	285.65	484.24	224.3	293.09	217.82	432.38	338.95	307.43	249.34	441.07	340.48	381.9	207.92	229.60	156.73	276.87
6	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00	0	0
7	Chattisgarh	80.82	168.89	148.64	162.85	67.61	136.13	135.2	172.38	31.56	159.08	150.74	165.22	17.08	63.69	53.65	41.33
	Dadra & Nagar																
8	Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00	0	0
10	Goa	5.91	6.07	0.03	0	5.95	5.5	0	2.22	3.73	4.61	0	0	3.73	2.08	1.66	0
11	Gujarat	327.59	578.29	717.47	797.93	247.13	533.73	515.07	627.95	134.24	509.48	405.58	491.44	48.38	230.67	169.01	203.05
12	Haryana	43.98	250.24	313.41	275.54	85.59	229.46	229.52	301.15	13.96	213.04	277.98	228.82	63.13	97.65	94.52	87.01
13	Himachal Pradesh	61.94	153.59	129.9	124.06	67.78	138.51	130.81	153.33	45.27	131.84	120.89	120.18	45.97	59.58	54.97	52.79
	Jammu And																
14	Kashmir	147.04	510.76	474.5	488.09	141.95	462.43	414.82	499.79	59.11	441.33	474.41	458.03	75.49	199.40	190.31	153.9
15	Jharkhand	74.31	191.86	243.43	204.87	122.36	172.85	243.29	277.96	92.27	169.86	175.18	206.88	79.27	126.85	71.62	87.23
16	Karnataka	213.14	922.67	869.24	874.78	256.64	868.76	897.29	928.81	237.76	605.38	563.91	622.37	179.31	307.62	209.55	189.13
17	Kerala	16.08	193.59	249.04	193.62	93.31	155.58	212.04	265.1	40.87	115.59	124.1	131.86	33.11	52.78	46.34	53.68
18	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00	0	0
19	Madhya Pradesh	32.54	447.33	539.56	430.27	143	404.81	474.95	483.98	133.97	397.18	440.18	399.94	174.38	181.76	165.61	258.21
20	Maharashtra	320.1	897.96	846.48	612.61	553.97	788.48	690.27	657.46	587.39	780.06	748.23	901.96	433.66	344.16	285.67	433.21
21	Manipur	17.72	69.99	66.21	55.54	28.66	58.75	55.3	57.17	27.09	90.35	88.54	92.25	23.38	28.98	22.36	34.05
22	Meghalaya	36.83	73.96	97.61	101.44	34.12	92.18	103.4	114.81	22.89	44.61	69.5	81.02	11.6	30.52	26.6	24.53
23	Mizoram	5.9	48.35	47.92	33.88	24.78	38.41	44.89	33.37	36.3	42.43	34.5	39.81	30.99	17.71	11.59	14.58
24	Nagaland	1.1	110.25	110.2	108.56	3.69	56.66	61.07	52.38	12.38	103.19	101.44	86.45	27.37	35.27	19.38	27.32
25	Odisha	84.34	243.91	210.58	249.39	67.61	227.35	317.07	288.08	106.02	205.69	230.67	257.29	87.41	96.90	83.58	113.87
26	Puducherry	0	1.75	0.88	0	0.88	1.59	0.06	0	0.94	1.62	0	0	0.98	0.72	0	0
27	Punjab	3	101.9	144.27	121.22	26.04	96.89	147.95	159.05	14.94	93.88	97.38	90.23	22.1	39.77	27.33	35.83
28	Rajasthan	397	1352.54	1411.36	1417.01	389.85	1231.05	1332.49	1572.96	199.22	1194.46	1304.64	1386.79	117.07	547.18	384.6	375.53
29	Sikkim	49.71	36.69	32.36	38.89	44.95	16.88	26.56	71.25	1.31	30.38	31.7	32.03	0.98	10.64	6.52	6.94
30	Tamil Nadu	240.27	394.82	570.17	625	185.44	273.63	387.11	527.57	44.97	367.36	382.46	432.39	5.48	137.50	109	103.15
31	Telangana									0	200.65	212.24	189.25	22.99	88.77	74.97	87.84
32	Tripura	4.03	70.66	100.59	99.36	6.27	59.29	89.93	94.19	3.4	62.06	68.31	64.81	8.18	28.08	23.01	28.14
33	Uttar Pradesh	159.9	1060.87	980.06	600.77	539.18	923.18	794.93	858.5	475.62	962.43	1036.3	1146.18	365.74	487.69	301.08	432.36
34	Uttarakhand	239.27	159.74	74.28	147.99	174.27	145.58	87.61	138.59	124.32	135.01	111.48	152.94	82.87	63.57	57.86	82.99
35	West Bengal	417.1	523.53	502.36	536.43	398.59	490.63	485.83	757.11	143.68	436.53	431.09	480.72	96.94	199.68	175.27	258.34
	Total	3703.54	10290.02	10473.2	10080.68	4259.65	9348.4	9600.32	10931.78	3034.05	8869.64	9056.22	9774.65	2358.9	4175.68	3219.4	3760